

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. RA-14026(11)/2/2018/CERC

Dated: 30.09.2019

PUBLIC NOTICE

Sub: Proposed framework for Real-Time Market for Electricity.

The Commission has proposed the framework for Real-Time Market for Electricity by proposing amendments to enabling provisions in :

- i) Central Electricity Regulatory Commission (Indian Electricity Grid Code), 2010;
- ii) Central Electricity Regulatory Commission (Power Market Regulation), 2010;
- iii) Central Electricity Regulatory Commission (Open Access in Inter-State Transmission) Regulations, 2008.

2. It has been decided to hold a public hearing on the above subject on 14.10.2019 at 02.30 PM as per the details given below:-

Date	Venue	Timing	Invitees
14.10.2019 (Monday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath, New Delhi	02.30 PM	Representatives of Central / State Governments/ Load Despatch Centers/ State Utilities /CPSUs/ CTUs / STUs/ Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 14.10.2019 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by 11.10.2019. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC